

ment of Madhya Pradesh in the ratio of 75 : 25. A sum of Rs. 30.56 crores has been released as share of the Central Government. The plan includes Economic, Social, Environmental and Medical Rehabilitation programmes.

### Registration of Industries in Maharashtra

3125. SHRI ANNA JOSHI: Will the PRIME MINISTER be pleased to state:

(a) the number of proposals from Maharashtra Government regarding registration of new industries pending with the Union Government;

(b) the details of industries registered by the Government in Maharashtra from January, 1990 to June, 1991;

(c) whether the Government propose to clear the pending proposals at an early date; and

(d) if so, the time by which such clearance is likely to be given?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF. P. J. KURIEN): (a) No proposal for registration of new industrial units in Maharashtra is pending at present. As per the new Industrial Policy, the schemes of Delicensing/Exempted Industries/DGTD registration stand abolished.

(b) The break-up of applications registered under the schemes of Delicensing/Exempted Industries/DGTD registration during the period from January, 1990 to June, 1991 in the State of Maharashtra is given below:—

### *No. of Registrations*

Year	Delicensing Industries Registration	Exempted Industries Registration	DGTD Registration
1990	162	173	78
1991	81	105	24

(upto June)

Details, such as name of the undertaking, location, item(s) of manufacture and capacity in respect of all registrations issued are published by the Indian Investment Centre in their 'Monthly Newsletter' copies of which are being sent to the Parliament Library regularly.

(c) and (d) Does not arise in view of (a) above.

### CAT Benches

3126. SHRI V. S. VIJAYA-RAGHAVAN: Will the PRIME MINISTER be pleased to state:

(a) the number of cases pending with the various benches of the Central Administrative Tribunal, Bench-wise;

(b) the number of cases pending with the Central Administrative Tribunal, Ministry-wise;

(c) the locations of benches of the Tribunal set up so far;

(d) whether there is any proposal to set up more benches of the Tribunal; and

(e) if so, the locations thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES & PENSIONS (SHRIMATI MARGARET ALVA): (a) statement I showing